

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) to (e). A statement is placed on the Table of the House. [Placed in Library. See No.LT-8996/75].

Import of six million tonnes of additional crude

***112. SHRI SHASHI BHUSHAN:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have decided to import 6 million tonnes of additional crude annually for the next five years;

(b) if so, which are the countries being approached or are likely to be approached for additional crude supplies; and

(c) what will be the total foreign exchange involved in the transaction?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI K. D. MALAVIYA): (a) No, Sir

(b) and (c). Do not arise.

1971 के लोक सभा के लिये चुनाव में खर्च किया गया काला धन

***113. श्री आर० बी० बड़े :** क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि 1971 के लोक सभा के लिये चुनाव में अनुमानतः कितना काला धन खर्च किया गया ?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री एच० आर० गोखले) : सरकार को अभ्यार्थी या उसके निर्वाचन अधिकर्ता द्वारा निर्वाचन में किए गए उस व्यय के बारे में ही जानकारी है जो लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 77 के अधीन ऐसे व्यय के खाले में दर्शाया गया है।

3553 LS—2.

Plan for production of drugs in Indigenous Sector

***114. SHRI VASANT SATHE:**

SHRI DHAMANKAR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any plan for production of vital drugs in consultation with the indigenous sector of the drug industry is being worked out so as to meet the 5th plan targets for drugs and pharmaceuticals;

(b) whether any steps are being taken through expansion of indigenous chemical industry to minimise our dependence on foreign suppliers for vital life saving drugs, basic and intermediate chemicals and thus help the rural population; and

(c) whether any time-bound national drug development programme is contemplated so as to step up production and take the medicines to a large percentage of our rural population?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH):

(a) to (c) According to the draft Fifth Five Year Plan, the drugs turnover in the country would increase to Rs. 500 crores per annum by 1978-79. This would involve production of Rs. 150 to Rs 200 crores of bulk drugs. In the context of the approach to the Fifth Five Year Plan and with a view to step up production, Government in its industrial licensing policy of 1973 has consolidated the core industries of importance to the national economy. Industries having direct linkage with such industries and industries with long term export potential have been identified as of basic, critical and of strategic importance for the growth of the economy have been included in Appendix I of the said policy. Drugs and Pharmaceutical Industry is one of the industries included in Appendix I. For the production of vital drugs, the draft

plan also makes provision for expansion of the role of the Public Sector.

Government have appointed a Committee on Drugs and Pharmaceuticals Industry under the Chairmanship of Shri Jaisukhlal Hathi and the terms of reference of this Committee *inter alia* include:—

“To recommend measures necessary for ensuring that the Public Sector attains a leadership role in the manufacture of basic drugs and formulations, and in research and development”.

“To make recommendations for promoting the rapid growth of the drugs industry and particularly of the Indian and small scale industries sector. In making its recommendation the committee will keep in view the need for a balanced regional dispersal of the industry”

The Committee is expected to submit its report by April, 1975. It has furnished to Government a list of essential drugs and common house-hold medicines which will be required to be manufactured in large quantities. The details are being worked out for ensuring adequate production. Discussions have been held with the representatives of Indian Medical Association and the Indian Drug Manufacturers Association regarding the role which the indigenous sector of the drug industry should play in making available drugs in adequate quantities to meet the requirements of the Country. The Indian Sector has agreed to submit a blue print shortly. This sector has also been asked to prepare a scheme for production of mass consumption drugs at cheap prices and to identify such drugs out of the list of the Hathi Committee. Further consultation with them will follow to draw up time bound programme of production/expansion of such drugs.

Survey for Petroleum in Arabian Sea touching Karnataka State

*115. SHRI P. R. SHENOY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any survey has been made to see whether petroleum is available in the portion of Arabian sea touching the State of Karnataka; and

(b) if so, the results thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI K. D. MALAVIYA): (a) No, Sir

(b) Does not arise.

Complaints about the functioning of Election Commission

*116. SHRI MUKHTIAR SINGH MALIK: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any complaints have been received about the functioning of Election Commission;

(b) if so, the nature of complaints received; and

(c) Government's reaction thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) No complaints have been received.

(b) and (c). Do not arise

Second Sagar Samrat

*117. SHRI M. RAM GOPAL REDDY:

SHRI R. S. PANDEY:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Japan has been approached for second Sagar Samrat recently; and